

(60)

CENTRAL ADMINISTRATIVE TRIBUNAL: PRINCIPAL BENCH

O.A. No. 1146/95

New Delhi, this the 5th day of July, 1998

HON'BLE SHRI N.SAHU, MEMBER(A)  
HON'BLE DR.A.VEDAVALLI, MEMBER(J)

Haroon Anwar Arfi,  
S/o Late Shri Anwar Ali Arfi,  
Director, Social Welfare,  
Govt. of National Capital Territory of Delhi,  
ITI Building, Canning Lane,  
Kasturba Gandhi Marg,  
New Delhi-110001.

....Applicant  
(By Advocate: None)

Versus

1. Union of India through  
Secretary,  
Ministry of Home Affairs,  
North Block,  
New Delhi-110001.
2. Govt. of National Capital  
Territory of Delhi, through its  
Chief Secretary,  
5, Sham Nath Marg,  
Delhi.
3. Smt. Geeta Sagar, IAS,  
Secretary,  
GAD, Govt. of Goa,  
Panaji.
4. The Govt. of Goa, through  
Chief Secretary.

....Respondents

(By Advocate: None)

ORDER(ORAL)

BY HON'BLE SHRI N.SAHU, MEMBER(A)

We notice that there was no response from the applicant on 17.4.98, 29.6.98, 3.8.98 and even today. It appears that the applicant has lost all interests in pursuing this case.

O.A. is, therefore, dismissed for default and non-prosecution. No costs.

A. Vedavalli  
( DR.A. VEDAVALLI )  
MEMBER(J)

/mishra/

( N. SAHU )  
MEMBER(A)